

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 246
(IB)-137(ND)2018

IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020
IA/54/2019 IA/1608/2019 IA/1438/2020 IA/1579/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd. ... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 12.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Rashmi Advocate in IA No 1608/2019

Adv. Pankaj Bhagat , for Petitioner

**Varun K Chopra Adv. with Gurtejpal Singh Adv. for GAIL (India)
Ltd. Operational Creditors**

**Ankur Mittal, Adv; Meera Murali Adv for Successful Resolution
Applicant/ CD**

ORDER

Renotify on 08.03.2021.



(T.S SINGH)
COURT OFFICER